

**NOTIFIED CASES CAUSELIST For Monday The 8<sup>th</sup> March 2021**

**COURT NO. 13 (THROUGH VC)**

**SINGLE BENCH (BENCH ID-24812)**

**AT 11:30 AM**

**HON'BLE MR.JUSTICE SUJIT NARAYAN PRASAD**

**Orders(with defect)**

1	W.P(C)/5126/2013	BIRENDRA MISHRA STAFF NO 388034 AND ORS <b>vs</b> UNION OF INDIA THROUGH THE SECRETARY MINISTRY OF STEEL AND ORS	BHOLA NATH OJHA	MD. MOKHTAR KHAN INDRAJIT SINHA RAJIV RANJAN AJAY KUMAR SAH ARPAN MISHRA
	CODE OF CIVIL PROCEDURE, 1908			
2	C.M.P./634/2019	ANOOP KUMAR LAKHOTIA <b>vs</b> STATE OF JHARKHAND	AANYA	ATANU BANERJEE
	CODE OF CIVIL PROCEDURE, 1908			
3	C.M.P./772/2019	SURESH SAW <b>vs</b> THE STATE OF JHARKHAND	VIJAY KUMAR ROY	JAI PRAKASH,(A A G)
	CODE OF CIVIL PROCEDURE, 1908			
			<b>Orders</b>	
4	W.P(C)/2895/2013	YOGENDRA PRASAD <b>vs</b> KALYANI DEVI AND ANR	PRASHANT PALLAV VIJAY KANT DUBEY	
	CODE OF CIVIL PROCEDURE, 1908			
5	W.P(C)/2901/2013 Fixed v/o	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL <b>vs</b> MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA VIKAS PANDEY BIREN PODDAR
	ALLOTMENT OF WORK			
wt6	W.P(C)/2882/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL <b>vs</b> MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM SUMANTRA SINHA VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA BIREN PODDAR VIKAS PANDEY
	RESIDUARY MATTERS-00			
wt7	W.P(C)/2900/2013	MS ARSS TRIVENI JV THROUGH ITS DIRECTOR SRI ADARSH DODRAJKA <b>vs</b> MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM SUMANTRA SINHA VISHAL KUMAR TRIVEDI	TAPASH KABIRAJ PIYUSH PODDAR DARSHANA PODDAR MISHRA RAJ KUMAR GUPTA
	CODE OF CIVIL PROCEDURE, 1908			
wt8	W.P(C)/2903/2013	MS TRIVENI ENGICONS PVT LTD THROUGH ONE OF ITS DIRECTOR SRI GOVIND PD AGARWAL <b>vs</b> MS RITES LTD THROUGH THE GOVERNMENT OF INDIA MINISTRY OF RAILWAYS AND ORS	RAJIV RANJAN SHRESTH GAUTAM VISHAL KUMAR TRIVEDI	PIYUSH PODDAR TAPASH KABIRAJ DARSHANA PODDAR MISHRA AMRITA SINHA VIKAS PANDEY BIREN PODDAR
	ALLOTMENT OF WORK			
9	W.P(C)/5491/2013	SMT ARCHANA <b>vs</b> FINANCE	BINOD KR DUBEY NISHANT KUMAR ROY	JAI PRAKASH,(A A G)
	CODE OF CIVIL PROCEDURE, 1908			

**Admission**

10	W.P(C)/278/2013	HRIDAY NAND UPADHYAY ALIAS H N UPADHYAY <b>vs</b> SANJAY KUMAR PAUL	JYOTI PRASAD SINHA PANDEY A. N. ROY	APP
		CODE OF CIVIL PROCEDURE, 1908		
11	W.P(C)/656/2013	SATYADEO ROY <b>vs</b> THE STATE OF JHARKHAND AND OTHERS	RAJEEV KUMAR RANA SURJIT SINGH	CHANDRA PRABHA PRABHAT KR SINHA
		RESIDUARY MATTERS-00		
12	W.P(C)/694/2013	MS BHARAT COKING COAL LIMITED THROUGH SRI P K SINHA <b>vs</b> THE STATE OF JHARKHAND THROUGH DEPUTY COMMISSIONER AND OTHERS	INDRAJIT SINHA BIBHASH SINHA KRISHANU RAY AJAY KUMAR SAH	AJIT KUMAR RUPESH SINGH DEEPAK KR PRASAD RAHUL SABOO
		CODE OF CIVIL PROCEDURE, 1908		
13	W.P(C)/1139/2013	MURULI MANJHI <b>vs</b> COLLECTARIATE	RAMA KANT TIWARI	SRIJIT CHOUDHARY
		CODE OF CIVIL PROCEDURE, 1908		
14	W.P(C)/1277/2013	WELFARE POINT THROUGH ITS SECRETARY BINAY PRASAD <b>vs</b> CHIEF SECRETORY	VIJAY RANJAN SINHA	A.G VIJAY SHANKAR PRASAD KRISHNA MURARI VERMA (GP1) MANISH MISHRA
		IA NO, 2219/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908		
<b>wt15</b>	W.P(C)/5234/2012	WELFARE POINT <b>vs</b> CHIEF SECRETORY	ASHIM KR SAHANI VIJAY RANJAN SINHA RAJEEV KUMAR NEELANJAN CHATTERJEE AJIT KUMAR	A.G CHANDRA PRABHA PRABHAT KR SINHA
		RESIDUARY MATTERS-00		
<b>wt16</b>	W.P(C)/5482/2013	WELFARE POINT THROUGH ITS SECRETARY BINAY PRASAD <b>vs</b> COLLECTARIATE	RAJEEV KUMAR VIJAY RANJAN SINHA	ATANU BANERJEE RICHA SANCHITA LAXMI MURMU NAVIN KUMAR G.P. IV
		CODE OF CIVIL PROCEDURE, 1908		
		IA NO, 7724/2013 (For STAY OF PROCEEDINGS)		
17	W.P(C)/1424/2013	BANWARI LAL AGRAWAL <b>vs</b> GAUTAM NAYAK AND ORS	ASHIM KR SAHANI AJIT KUMAR	
		CODE OF CIVIL PROCEDURE, 1908		
18	W.P(C)/2861/2013	CHAYA BHANDARI <b>vs</b> COLLECTARIATE	LUKESH KUMAR RISHI PALLAVA	MD. SHAMIM AKHTAR MANOJ KR. NO.3
		IA NO, 5480/2013 (For Misc.) CODE OF CIVIL PROCEDURE, 1908		
19	W.P(C)/2878/2013	ANKANA GOSWAMI <b>vs</b> TRANSPORT	MITUL KUMAR	MD. SHAMIM AKHTAR
		MOTOR VEHICLES ACT, 1988		
20	W.P(C)/3726/2013	JAI PRAKASH NARAYAN <b>vs</b> THE STATE OF JHARKHAND AND ANR	MOHAN KR DUBEY	PRASHANT KUMAR SINGH AMIT KUMAR
		INFORMATION TECHNOLOGY ACT, 2000		
21	W.P(C)/3727/2013	RAGHO SINGH <b>vs</b> CHANDRAKANT NIDHI AND ORS	SUNIL KUMAR SUNITA KUMARI SHASHI BHUSHAN	SUSHANT KR GANJHU RAHUL KR GUPTA ARUN KUMAR
		CODE OF CIVIL PROCEDURE, 1908		
22	W.P(C)/3768/2013	PRANAMI ESTATES PVT LTD REPRESENTED THROUGH ONE OF ITS DIRECTORS BIJAY KUMAR AGRAWAL <b>vs</b> THE STATE OF JHARKHAND AND ORS	RAJIV RANJAN AMIT KR TIWARI	NANDA KUMARI LAL C. NATH SHADEO SHANKAR KUSHWAHA DANGI RAJAN SAHAY SREENU GARAPATI SATYAM KUMAR
		CNT ACT		

23	W.P(C)/5371/2013	MS BOKARO DAIRY REPRESENTED THROUGH ITS CHIEF EXECUTIVE SHRI ASHOK PANDEY <b>vs</b> EMPLOYEES STATE INSURANCE CORPORATION AND ORS	SACHIN KUMAR PAWAN KUMAR BINOD KUMAR	ROHIT RAJAN RAJ MR.ASHUTOSH ANAND
	CODE OF CIVIL PROCEDURE, 1908			
24	W.P(C)/5403/2013	KARAM CHAND ORAON AND ANR <b>vs</b> COLLECTARIATE	SUBHASH KUMAR MISHRA PRAVIN KUMAR VISHAL KUMAR TIWARY ATUL KUMAR	SRIJIT CHOUDHARY
	CODE OF CIVIL PROCEDURE, 1908			
25	W.P(C)/5454/2013	DASRATH MANDAL <b>vs</b> THE STATE OF JHARKHAND THROUGH THE COMMISSIONER AND ORS	SURAJ SINGH INDRAJIT SINHA RAUNAK SAHAY AJAY KUMAR SAH KRISHANU RAY ARPAN MISHRA	VIKASH KISHORE PRASAD SATISH KUMAR KESHRI GURUPAD SINGH MUNDA
	CNT ACT			
26	W.P(C)/5474/2013	UMESH NATH TIWARI <b>vs</b> CHIEF SECRETORY	SUNIL KUMAR SHASHI BHUSHAN	SRIJIT CHOUDHARY Mr. Sanjeev Thakur SC (L C) I
	MUTATION PROCEEDING			
27	W.P(S)/6565/2013	PHULESHWAR MANDAL <b>vs</b> ROAD CONSTRUCTION	CHANDRAJIT MUKHERJEE ANJANI KUMAR ARBIND KUMAR	SRIJIT CHOUDHARY
	PUNISHMENT			
28	W.P(C)/7571/2013	MS MAHAL INDUSTRIES THROUGH ONE OF ITS PARTNERS SMT SEEMA NARSARIA <b>vs</b> JHARKHAND STATE ELECTRICITY BOARD THROUGH ITS CHAIRMAN AND ORS	NITIN KR PASARI CHANDRA KANT SINGHANIA RANJANA MUKHERJEE	AJIT KUMAR
	ELECTRICITY-00			
29	W.P(C)/7720/2013	AKHIL CHANDRA AND ORS <b>vs</b> COLLECTARIATE	ASHUTOSH KR SINGH VENKATESHWAR GOPAL SHASHI KUMAR	SRIJIT CHOUDHARY ARUN KR SRIVASTAVA BADAL VISHAL
	LAND ACQUISITION ACT 1894			
30	W.P(C)/7737/2013	RAJ KUMARI KANOI <b>vs</b> CHAIRMAN CUM MANAGING DIRECTOR ALLAHABAD BANK AND ORS	ROHIT KAUSTAV PANDA NAGMANI TIWARI MANOJ KR DASH KRISHNA KANT PANDEY	RAY RAJAT NATH
	CODE OF CIVIL PROCEDURE, 1908			